(c) The Personal Accident Insurance Social Security Policy expired on 31st March, 1990 and Hut Insurance Policy on 30th April, 1990.

Written Answers

(d) Necessary instructions have already been issued by the Government to General Insurance Corporation of India to renew both the policies, and to continue both these Schemes.

[Translation]

71

Employees Cadres Included in CIS

9340. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the names of cadres whose employees have been included in the Central Information Service (CIS) during last ten years in order to make this service more broadbased and effective; and
- (b) the reasons and criteria for selection of those employees?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Some isolated posts of the following Ministries/Departments were included in Central Information Service (now known as Indian Information Service) during last ten years:—

- (1) Ministry of Home Affairs-
 - Bureau of Police Research and Development
- (2) Ministry of Home Affairs—
 - Central Reserve Police Force.
- (3) Ministry of Home Affairs—

Central Bureau of Investigation.

(4) Ministry of Information and Broadcasting—

> Directorate of Advertising and Visual Publicity.

(5) Ministry of Information and Broadcasting—

All India Radio.

(6) Ministry of Health and Family Welfare---

Department of Civil Supplies.

(7) Ministry of Health and Family Welfare—

Department of Family Welfare.

- (8) Ministry of Rural Reconstruction.
- (9) Ministry of Labour and Rehabilitation—

Department of Labour.

(b) The employees holding journalistic and publicity posts in the above Departments were encadred into CIS to improve their service prospects and bring about better mobility. They were included into CIS after screening on the basis of performance as reflected in Service records.

[English]

Guidelines to Banks for Acquiring Leased Accommodation

- 9341. SHRI RAJAMOHAN REDDY: Will the Minister of FINANCE be pleased to state:
 - (a) whether Government have issued